

## Priyanka Pathak Vs State Of Jharkhand

**Court:** Jharkhand High Court

**Date of Decision:** Jan. 22, 2025

**Hon'ble Judges:** Ananda Sen, J

**Bench:** Single Bench

**Advocate:** Saurabh Shekhar, Aman Dayal Singh, Abhay Prakash, Amritanshu Singh, Durgesh Agarwal

**Final Decision:** Dismissed

### Judgement

Ananda Sen, J

1. The defects stand ignored. ã, This matter is taken up on board at the request of learned counsel representing the petitioners.

2. Learned counsel representing the petitioners submits that the petitioners have already been granted the relief, for which they had approached this

Court, thus, this writ petition has become infructuous.

3. Considering his submission, this writ petition is dismissed as having been rendered infructuous.